

Name of the corporate debtor: Naolin Infrastructure Private Limited															
Date of commencement of CIRP: 04th June 2024 (Copy of order received on 06th June 2024)															
List of creditors as: 17-07-2024															
List of Operational Creditors (Government Dues)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Goods & Service Tax - Telangana		6/20/2024	293,310,195	67,624,105	Unsecured	-	-	No	No	-	-	-	225,686,090	
2	Employee State Insurance Corporation		6/18/2024	33,321	33,321	Unsecured	-	-	No	No	-	-	-	-	
3	Goods & Service Tax - Rajasthan		7/4/2024	55,943,899	29,335,311	Unsecured	-	-	No	No	-	-	-	26,608,588	
4	Income Tax (TDS Ward 2(1)) Hyderabad		7/10/2024	4,835,260	-	Unsecured	-	-	No	No	-	-	-	4,835,260	
				354,122,675	96,992,737		-	-			-	-	-	257,129,938	
Note: The above claims has been provisionally admitted, based on the documents and explanation submitted by the creditors , which is subject to the change / revision / modification upon receipt of the required relevant information / documents by Suspended Board of Directors to IRP acting as RP															